

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 326/MP/2018

Subject : Petition under Sections 79 (1) (c) and (f) of the Electricity Act, 2003 seeking a declaration that the delay in obtaining forest clearance for implementing the 'Additional System Strengthening Scheme for Chhattisgarh IPPS - Part B' is a force majeure event under the TSA dated 19.5.2015 and seeking extension of time period for achieving the commercial operation date of the project.

Petitioner : Raipur Rajnandgaon Warora Transmission Limited (RRWTL)

Respondent : Maharashtra State Electricity Distribution Company Ltd. & Others

Date of Hearing : 17.7.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Buddy A. Ranganadhan, Advocate, RRWTL
Shri Raunak Jain, Advocate, RRWTL
Shri Vishvendra Tomar, Advocate, RRWTL
Shri Bhavesh Kundalia, RRWTL
Ms. Vaishnavi V, Advocate, MSEDCL
Shri Ravin Dubey, Advocate, MPPMCL

Record of Proceedings

Learned Proxy counsel for the Respondent No.1, Maharashtra State Electricity Distribution Company Limited submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter.

2. Learned counsel for the Respondent No. 4, M.P. Power Management Company Limited requested for two weeks' time to file reply to the Petition.

3. After hearing the learned counsels for the Parties, the Commission directed the Respondent No.4, M.P. Power Management Company Limited to file its reply, on or before, 1.8.2019 with an advance copy to the Petitioner, who may file its rejoinder, if any, by 13.8.2019. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Commission directed that the interim direction dated 15.11.2018 shall be continued till the next date of hearing.

5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**